

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)191/7/HDB/2017
NAME OF THE COMPANY	ASR Engineering &Projects Limited
NAME OF THE PETITIONER(S)	Central Bank of India
NAME OF THE RESPONDENT(S)	ASR Engineering & Projects Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. RAVI CHARAN	Advocate	ravi.charan@linklegals.in 9848994231	P. Ravi Charan
Praveen Kumar Jain	Advocate	praveen.jain@linklegals.in	Praveen Kumar Jain

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhargava	Sr. Adv Advocate	9966622805	R. Raghunandan Rao

ORDER

Heard. Shri P.Ravi Charan, Shri Praveen Kumar Jain, Ld. Counsels for Petitioner and Shri R.Raghunandan Rao, Ld. Counsel for Respondent.

C.P. is disposed of as withdrawn by a separate order.


Member (T)

pc


Member (J)